order, 10 MT of erstwhile UCIL waste was successfully incinerated at Common Hazardous Waste Incinerator at Pithampur, District Dhar, Madhya Pradesh by Central Pollution Control Board (CPCB) during August 13-18, 2015 and the report has been submitted to the Hon'ble Supreme Court by Ministry of Environment, Forest and Climate Change.

(c) After successful incineration of 10 MT of erstwhile UCIL waste, the Government of Madhya Pradesh who is responsible for undertaking necessary remedial actions for disposal of toxic waste at former UCIL plant site, is directed by Department of Chemicals and Petrochemicals to prepare action plan in consultation with Central Pollution Control Board for disposal of remaining waste for the endorsement of Oversight Committee constituted under Ministry of Environment, Forest and Climate Change.

## Synthetic fertilizer industry

2284. SHRI DILIP KUMAR TIRKEY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the synthetic fertilizer industry in the country is facing a crisis like situation owing to sharp fall in the consumption of synthetic fertilizers; and

(b) if so, the steps taken by Government to address the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No Sir, details of sales (consumption) of synthetic (chemical) fertilizers *viz*. Urea and P&K for the years 2013-14 to 2015-16 are as under:

		(Figures in LMT)
Year	Urea	P&K (MOP, DAP & NPK)
2013-14	304.54	166.11
2014-15	308.76	189.36
2015-16	319.68	214.39

It can be seen from the above table that consumption of chemical (synthetic) fertilizers (Urea and P&K) has increased over the years.

## Differences over capping the price of stent

2285. SHRI HISHEY LACHUNGPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Ministry has difference of opinion with the Ministry of Health and Family Welfare on capping the prices of stent and other medical equipments;

(b) if so, the details thereof and the reasons therefor; and

(c) how the Ministry is going to resolve the differences with the Ministry of Health and Family Welfare in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAMAHIR): (a) to (c) A meeting of Committee of Secretaries, to discuss the mechanism for a separate price control order and a separate vertical within National Pharmaceutical Pricing Authority (NPPA) for medical devices, was held under the Chairmanship of Cabinet Secretary. After deliberation, certain decisions were taken. The Department of Pharmaceuticals is working with Department of Health and Family Welfare to find a suitable mechanism in making stents available to masses at affordable price.

## Production of additional urea under additional urea production policy

2286. SHRI PARIMAL NATHWANI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of fertilizer producing units which have produced additional urea under the additional urea production policy during each of the last three years, and the current year;

(b) whether the additional urea produced under the said policy was exported also, during the said period if so, the details thereof;

(c) the details of the revenue earned by Government therefrom during the said period, year-wise;

(d) the number of urea producing units in the country; and

(e) the consumption and indigenous production figures of urea during last three years including current year in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAMAHIR): (a) The total numbers of urea units which have produced additional urea beyond the Re-assessed Capacity during the last three years are as under:

Year	Total number of urea units
2013-2014	18
2014-2015	18
2015-2016	22